

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3225  
ANSWERED ON:12.05.2006  
STATUS OF TIPAIMUKH HYDRO ELECTRIC PROJECT  
Charenamei Shri Mani

**Will the Minister of POWER be pleased to state:**

- (a) the status of Tipaimukh Multi-purpose Hydro-electric Project;
- (b) whether the Ministry of Environment and Forests has given Environmental Clearance;
- (c) if so, the details thereof;
- (d) whether Public Investment Board (PIB) has given nod for sanctioned of Rs.6000 crore for the construction of this project; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (e) : The Central Electricity Authority appraised the updated cost of Tipaimukh Hydro Electric Project (1500 MW) at December, 2004 Price Level but found the project tariff to be economically unviable. Ministry of Environment and Forests has given 1st and 2nd stage site clearances for the project. Environment Impact Assessment, Environment Management Plan and Relief & Rehabilitation Scheme has been formulated by North Eastern Electric Power Corporation. Public Investment Board (PIB) had recently considered the proposal and observed that the project is not viable, per se, but could be considered for support on larger socio-economic considerations. Therefore, the project has been recommended by PIB for investment approval subject to compliance mainly of the following observations:

- (i) Costs relating to flood moderation, diversion of National Highways and external security be agreed to be borne by the concerned administrative departments.
- (ii) The issue of high NPV cost addressed in consultation with the Ministry of Environment and Forests.
- (iii) Ministry of Power may persuade the State Governments of Mizoram and Manipur to reduce their share of free power from the project.
- (iv) Signing of PPAs for sale of power.